

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) Does not arise.

(c) The Government would always like to help the local farmers. The present imports had to be allowed in view of the shortage of cotton. The moment such shortage is over, to that extent, imports from outside will not be allowed.

**Export of cotton garments to U.S.A. and U.S.S.R.**

914. SHRI D. D. DESAI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether several deals for export of cotton garments to U.S.A. and U.S.S.R. have been made recently;

(b) if so, the main features thereof;

(c) whether West European Governments are putting quota restrictions in the import of Indian garments to their countries; and

(d) if so, the steps Government are taking to end these quota restrictions?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b). Contracts for export of garments are concluded by the trade with overseas importers. It is understood that the trade has concluded several contracts for export of garments to USA and USSR during recent months. The features of the deals vary from case to case.

(c) E.E.C., Sweden and Norway have imposed quota restrictions on import of certain varieties of garments from India.

(d) With Norway, India has concluded an agreement envisaging quota restriction on India's export of shirts and blouses. In the case of Sweden and E.E.C., certain restrictions have been imposed unilaterally without our consent. Government have been making efforts to end these restrictions and the discussions are in progress.

**Airport at Ahmedabad**

915. SHRI D. D. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Ahmedabad is to have an international airport;

(b) if so, the main features thereof; and

(c) whether this would be so constructed as to accommodate wide-bodied aircraft?